

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/235/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Avenue Asia Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Himanshu Harbola, Advocate		
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	For the Respondent:	Ms. Aparna Mudiam, Assistant Registrar of Companies for ROC		
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ORDER

Ld. Assistant ROC is present in court and submits that the reply will be filed within two days.

To come up on 2nd February, 2018.

Sd—

(Deepa Krishan)
Member (T)

Sd—

(Ina Malhotra)
Member (J)